

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2796
TO BE ANSWERED ON AUGUST 05, 2021**

BENEFICIARIES UNDER HOUSING SCHEMES

NO. 2796. SHRI T.R.V.S. RAMESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of backward castes beneficiaries who have been provided housing facilities by the Government in the Cuddalore district;**
- (b) the number of such population that has been left homeless as a consequence of natural disasters/calamities in the Cuddalore district in the recent past;**
- (c) the quantum of Central financial assistance provided to such displaced population for the construction of houses;**
- (d) whether the Government proposes to provide durable houses for the disaster-affected backward caste population in the Cuddalore district; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Number of backward castes/classes beneficiaries who have been provided houses under Pradhan Mantri Awas Yojana– Urban (PMAY-U) by the Government in the Cuddalore district of Tamil Nadu is at Annexure-I. As informed by Ministry of Rural Development, under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) there is no provision for reservation for backward caste beneficiaries. The total number of houses sanctioned under PMAY-G in Cuddalore District is 34,319.

(b) to (e): Land and colonization are State subjects. Government of India through various programmatic interventions supplements the efforts of States/ Union Territories (UTs) including the beneficiaries affected by natural disasters/calamities. Houses are being sanctioned based on the proposals received from the State/UT Governments after the approval of State Level Sanctioning and Monitoring Committee (SLSMC) headed by Chief Secretary. Government of India has not received any proposal from the State Government of Tamil Nadu for such population that has been left homeless as a consequence of natural disasters/calamities in the Cuddalore district in the recent past.

Annexure I referred in reply to Lok Sabha Unstarred Question No.2796 for 05-08-2021

Overall houses sanctioned and houses sanctioned for OBC in the district of Cuddalore, Tamil Nadu under PMAY-U

Particulars	Achievements
Houses Sanctioned (Nos)	16,452
Houses Sanctioned for OBC (Nos)	13,828
